

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2117-JK (LD) of 2022

DATED:- 25 - 04 - 2022

Sanction is hereby accorded to the appointment of Officer of Social Welfare Department (Mission Directorate, ICDS) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 25 - 04 - 2022

No:- LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government)

Annexure to the Government Order No. 2117-JK(LD) of 2022 dated 25.04.2022

S No.	Case No.	Filing year	Title of the case	OIC	Designation
1.	WPC No. 2034	2019	Naseem Akhter V/s UT of J&K	Naseer Ahmed	CDPO Rajouri
2.	CCP (S) 42	2020	Asha Devi V/s Kishori Lal Sharma & ors.	Fameeda Anjum	CDPO Bhandarwah
3.	WPC No. 1486	2020	Vandana Kumari V/s UT of J&K	ANKUSH TRIPATHI	CDPO Akhnoor
4.	SWP No.2214	2017	Sushma Devi V/s State	Pulkit Dutta	CDPO Lohi Malhar
5.	SWP No.618	2008	Zarina Brgum V/s State	Shefali Bhagat	CDPO Bilawar
6.	SWP No. 233	2015	Pooja Rani V/s State	Rakesh Kumar	CDPO Basholi
7.	SWP No. 343	2009	Nazia Kouser V/s State	Nazma Nazi	CDPO Thanamandi
8.	SWP No. 1521	2008	Zarina Brgum V/s State		
9.	SWP No. 397	2015	Zarina Kouser V/s State		
10.	SWP No. 2118	2013	Shahina Akhter V/s State		
11.	WP © 172	2022	Toshi Devi V/s UT of J&K	Ateeksha Sethi	CDPO R.S pura
12.	WP (C) No. 179	2022	Nasreena Begum V/s UT of J&K t	Sharda Kumari	CDPO Budhal
13.	SWP No. 719	2020	Zahida Iqbal V/s Ut of J&K	Mr.Pankaj Sharma	CDPO Gundana
14.	WPC No.	2022	Anju Kumari V/s UT of J&K	Sanjeev Sharma	CDPO Ghordi
15.	WPC 2837	2021	Rita Devi V/s UT of J&K	Pankaj Sharma	CDPO Bhagwah
16.	WPC 628	2011	Gultaj Begum Vs	Sharda Kumari	CDPO Budhal
17.	WP(C) No. 664	2022	Krishna Devi Vs UT of J&K and Ors	Shahida Parveen	DPO Doda

27
25/4